Our technology in this industry can be compared favourably with the advanced countries of the world. Why then the Government want to colaborate with a foreign company by giving them 75 per cent shares, because as stated in the reply, the equity of the foreign company would be 75 per cent whereas that of the Indian Company was only 25 per cent?

SHRI C. MADHAV REDDI: This is not possible. how a foreign company can hold equity of more than 25 per cent.

[English]

SHRI C. JANGA REDDY; It says:

"The Indian Company and the foreign collaborator M/S.

Welko Industriale, SPA Italy are the two major partners holding 75% and 25% equity respectively in the paid up capital of the company."

Now I shall come to you for training.

SHRI SAIFUDDIN CHOUDHARY:
You ask why this discrimination?

(Interruptions)

SHRI C. JANGA REDDY: I want to know what was the need of giving them even 25 per cent?

[English]

SHRI M. ARUNACHALAM: The company has not yet applied, till date, for the engagement of foreign chief consultant. However, there is a standard clause in the foreign collaboration agreement forbidding the engagement of foreign consultant. If foreign consultancy is considered unavoidable, an Indian consultancy firm should neverthless be the prime consultant.

[Translation]

SHRI C. JANGA REDDY: My question was very specific. In part (c) of my question, I had asked as to what were the particulars of the chief consultant of this factory. This is what it implies and I want to know why are we insisting on having collaboration with Italy since 1980

and what is the technical knowhow with them for which we have to enter into collaboration with them and whether that knowhow has not been developed so far in our country?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : Sir, so far as the desire of the hon. Member that we should make more and more use of the indigenous technology developed in our own country is concerned, I welcome it but this firm of Italy is known for its high technology the world over and is particularly famous for the manufacture of glazed tiles the world over. Based on their technology, saving of energy upto 30 to 40 per cent can be had and whereas double furnace is needed in other techniques, only one furnace would be enough under this technique. Therefore, keeping in view the new technology, they have been given 25 percent equity.

[English]

Production and import of crude for oil refineries

*851. SHRI AMARSINH RATHA-WA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state.

- (a) the requirement of crude oil for the refineries in the country annually;
- (b) the estimate of production of crude oil in the country to feed the refineries; and
- (c) the quantity of crude oil imported annually to meet the gap?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) The estimated requirement of the crude oil in 1986-87 is 44.94 million tonnes.

- (b) The estimated production of crude oil in 1986-87 is 30.21 million tonnes.
- (c) Import requirements of crude oil for 1986-87 is estimated to be 15.6 million tonnes.

[Translation]

SHRI AMAR SINGH RATHAWA: Mr. Speaker. Sir, through you, I would like to know what programmes have been formulated for the Seventh Five Year Plan to meet the increasing demand and consumption of petroleum products?

MR. SPEAKER: The hon, Minister has already given this information. The Minister was asked to furnish the figures which he has done. What more do you want to know? Will the hon. Minister like to give some more information?

SHRI CHANDRA SHEKHAR SINGH: I have stated the factual position.

[English]

MR. SPEAKER: Statistics have been given to you.

[Translation]

SHRI CHANDRA SHEKHAR SINGH: I have already given the figures about the information the hon, Member wanted to have. Two-pronged efforts are being made to bridge the gap between the production and the requirement. We are taking some steps to contain the demand and we are also making efforts to steps up production. Many steps are being taken direction. in this These include collaborations entering into with other countries for the enhancement of the production and for exploiting the recovery system. Meetings with foreign oil companies are also being arranged. All these efforts are aimed at stepping up production.

[English]

MR. SPEAKER: It has already been done so many times. This has been answered so many times. Nothing more.

SHRI MURLI DEORA: The hon. Minister said that in 1986-87, we will import 15.6 million tonnes of crude oil. In view of the fact that there is a decrease in the oil prices in the world where the price has gone down to as much as 10 dollars, how much foreign exchange Government of India will save and whether the Govern-

ment is considering to conserve oil in our country and explore it when the prices go up?

MR. SPEAKER: They are trying to do it.

SHEKHAR SHRI CHANDRA SINGH: The answer to the latter part of the question is negative. There is no attempt not to produce and conserve and import, because we are already faced with balance of payment difficulty but as far as the question what we are going to save because of the falling price at international level of crude oil is concerned, we have been able to save to the tune of Rs. 233 crores in the first quarter of this calendar year January-March and we are making purchases almost on spot prices although we are in consultation and discussion with different countries which export oil to us and we are trying to get arrangements made on spot prices or market-related prices.

SHRI AMAL DATTA: From time to time, the Petroleum Conservation Organisations have given a lot of suggestions as to how to decelerate the increasing consumption of petroleum in this country. I believe the Government has not taken any steps pursuant to this recommendations. If that is not correct, will the hon. Minister kindly tell us what steps have been taken to conserve use of petroleum or decrease the use of petroleum?

SHRI CHANDRA SHEKHAR SINGH: I fully appreciate the hon. Member's concern to decelerate the growth in demand in petroleum products and I have already stated on the floor of the House that we are trying to evolve a package of measures to bring about a comprehensive strategy to contain this growth.

I had already held two meetings of all the Secretaries of the Ministeries concerned and final meeting may be held in the next month. I hope we shall be able to go to the Cabinet to get its sanction for the project and thereby effect overall economy in the use of petroleum producls in the country. (Interruptions)